

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.110. IA/632(AHM)2021 in  
CP(IB) 379 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Central Bank of India  
V/s  
Octopus Papers Ltd

.....Applicant

.....Respondent

**Order delivered on: 12/12/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Priyank Dave, Advocate for Mr. Jaimin Dave, Adv.  
For the Respondent :

**ORDER**

Heard the learned counsel for the Applicant.

Order is reserved.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**